

**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA**

Original Application No. 155 of 2025, Kolkata
(Under Section 14 read with section 15, 18 (1) & (2) of the NGT, 2010)

In the matter of:

Rajeev Kumar

... Petitioner

-Vs-

State of Jharkhand & Ors.

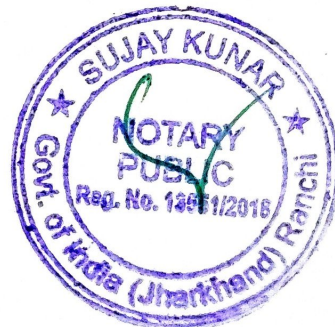
... Respondents

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129 JUN 2026

Filed by, the respondent no. 4 through Counsel
Ramendu Agarwal, Advocate
1st Floor, Gate No.2,
Centre Point,
21, Old Court House Street,
Kolkata- 700001.
(M) 9679042139
Email: kolkata@legaloptions.in





**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA**

Original Application No. 155 of 2025, Kolkata
(Under Section 14 read with section 15, 18 (1) & (2) of the NGT, 2010)
IN THE HIGH COURT AT CALCUTTA
CIVIL REVISIONAL JURISDICTION
APPELLATE SIDE

In the matter of:
Rajeev Kumar, House No. 65, Near
Argora Railway Station, Gauri
Shankar Nagar, Doranda, Ranchi –
834 002, Email Id. –
rajeevkumarad@gmail.com, M.
9431399182
... Petitioner

-Vs-

1. State of Jharkhand, through its
Chief Secretary, Chief Minister's
Secretariat, Project Building, H.E.C.
Campus, Dhurwa, Ranchi – 834 004,
Jharkhand, Email - cs-jhr@nic.in.

2. Principal Secretary, Urban
Development and Housing
Department, Government of
Jharkhand, 4th Floor Project Building,
Dhurwa, Ranchi – 834 004,
Jharkhand, Email –
ud.secy@gmail.com.

Authorised under Notaries Act-1956
and Notaries Rules 1956 by
Govt. of India (Jharkhand)

Ref. No. 12 Date 29 JUN 2026



3. Jharkhand State Pollution Control Board, through Member Secretary, TA Building, H.E.C. Campus, Dhurwa, Ranchi - 834 004, Jharkhand, Email Id - chairman@jspcb.nic.in.

4. Ranchi Municipal Corporation, through Municipal Commissioner, Kutchery Road, Email - ceo@ranchimunicipal.com, Ranchi - 834 001.

... Respondents

**AFFIDAVIT ON BEHALF OF THE RESPONDENT NO. 4 IN TERMS OF
THE ORDER DATED APRIL 7, 2026**

I, Shushant Gaurav, Son of - Gautam Pandey, residing at Ashok Nagar Ranchi, holding the post of the Ranchi Municipal Corporation, do hereby state as follows:

1. I am the Ranchi Municipal Commissioner. I have read and understood the pleadings filed in the above matter and am duly authorized and competent to affirm the instant affidavit.
2. That the present Original Application No. 155/2025/EZ has been filed alleging pollution of Harmu River due to discharge of untreated sewage, dumping of solid waste, encroachment and alleged non-functioning of Sewage Treatment Plants (STPs) established under the Harmu River Rejuvenation Project carried out by Jharkhand Urban Infrastructure Development Company Limited (JUIDCO).



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3. That Respondent No. 4, Ranchi Municipal Corporation (RMC), is a statutory urban local body constituted under the provisions of the Jharkhand Municipal Act and is entrusted with municipal functions within the Ranchi Municipal area.
4. That the allegations made in the Original Application are based upon selective photographs, media reports and personal observations of the applicant. The applicant has not placed on record any scientific study establishing that the entire pollution load in Harmu River is attributable solely to Ranchi Municipal Corporation.
5. That Harmu River passes through densely populated urban areas of Ranchi and receives wastewater from various sources generated over several decades. The issues relating to restoration and rejuvenation of the river are historical in nature and require coordinated action by multiple Government departments and agencies.
6. That the Government of Jharkhand has undertaken the Harmu River Rejuvenation and Conservation Project through Jharkhand Urban Infrastructure Development Company Limited (JUIDCO), which is the executing agency responsible for implementation of major sewerage infrastructure, construction, operation and upgradation of STPs and allied works under the project.
7. That several Sewage Treatment Plants (STPs) based on Phytoid Technology have been established along the Harmu River corridor with capacities including 1.0 MLD, 1.5 MLD and 2.0 MLD at different locations for treatment of intercepted sewage before discharge.

129 JUN 2026



A

8. That RMC has continuously coordinated with JUIDCO and other Government agencies for execution of the Harmu River Rejuvenation Project and for addressing issues relating to sewage management and environmental protection.
9. That immediately upon receiving directions from the Hon'ble Tribunal vide order dated April 7, 2026, RMC initiated collection of updated information from the concerned executing agencies and departments. Accordingly, correspondence was issued to JUIDCO seeking detailed information regarding:
- Present status of all STPs associated with Harmu River;
 - Operational performance and capacity utilization of STPs;
 - Measures adopted to prevent discharge of untreated sewage;
 - Monitoring and water quality testing activities;
 - Future action plan and timelines for completion of pending works.
10. That the information sought by the Hon'ble Tribunal concerning sewerage infrastructure, STP performance, project implementation status and remedial measures is substantially available with JUIDCO, being the nodal executing agency for the Harmu River Rejuvenation Project.
11. Immediately after passing of the said order, the officials of RMC carried inspection of the entire stretch of Harmu River on dated 09.06.2026 and found 92 points from there solid waste was being discharged in the said river. Apart there from, they found various encroachers at the river bank who were also causing pollutions. In this regard a copy of the inspection report is annexed and marked with the letter "A".

29 JUN 2026



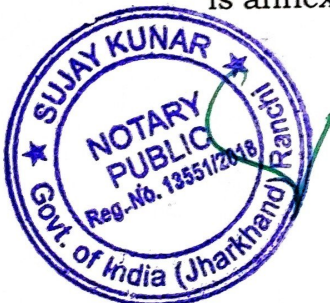
B

12. Accordingly, in order to prevent the discharge of such sold waste in the river, RMC has undertaken measures for prevention of solid waste entering the river system at he said 92 points. For such purpose, RMC has decided to install Drainage screens and MS grating structures at various drain outfalls falling into Harmu River to arrest floating waste and prevent direct dumping of municipal solid waste into the river channel.

13. That in furtherance of its efforts to prevent municipal solid waste and floating debris from entering the Harmu River through storm-water drains and outfalls, Respondent No. 4 has installed Mild Steel (MS) grating/screen structures at various drain discharge points. One such MS grating structure has been installed at a concrete drain/outfall near Karam Chowk Road, Vidya Nagar, Harmu, Ranchi, for interception of floating waste and prevention of direct discharge of solid waste into the river system. The structure is intended to facilitate periodic removal of accumulated waste and reduce the pollution load entering the river channel. For such purpose RMC has spent a sum of Rs. 24,12,600/-. In this regard a copy of details of the such MS) grating/screen structures along with the money spent is annexed hereto and marked as "B".

14. That a site inspection photograph dated 25.02.2026, geo-tagged at approximately Latitude 23.363876° and Longitude 85.302758° in the Harmu area of Ranchi, evidences the existence of the aforesaid MS grating/screen installed across the drain channel. The photograph demonstrates that physical measures have been undertaken by Respondent No. 4 for screening and trapping solid waste before it reaches the river system. A copy of such photograph is annexed and marked as "C".

29 JUN 2026



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15. That the installation of such screening mechanisms forms part of the continuing measures adopted by Respondent No. 4 for protection of the Harmu River, and regular cleaning and maintenance activities are undertaken to ensure effective functioning of such structures, subject to accessibility and operational requirements.

16. In addition to the aforesaid, in order to reduce and remove the encroachments at the bank of the river, which was causing pollution, RMC has initiated anti-encroachment drive which has resulted in reduction of such encroachments. In this regard, a report of such anti-encroachment drive along with supporting photographs is annexed and marked as "D". During such drive, several encroachers have been fined and encroachments removed.

17. That the work relating to interception, diversion, treatment and disposal of sewage is a continuing process and depends upon completion, operation and integration of sewerage infrastructure being executed under the Harmu River Rejuvenation Project.

18. That RMC has never abdicated its statutory responsibilities and continues to discharge its municipal obligations in coordination with State authorities, JUIDCO and other concerned departments for restoration of Harmu River and improvement of environmental conditions

19. That RMC is committed to complying with all directions issued by the Hon'ble National Green Tribunal and is taking steps for strengthening monitoring mechanisms, preventing discharge of untreated sewage, improving waste management practices and supporting the completion of pending infrastructure works.

128 JUN 2024



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20. That the issues involved in the present matter require coordinated action by multiple stakeholders including Urban Development and Housing Department, JUIDCO, State Urban Development Agency (SUDA), Jharkhand State Pollution Control Board (JSPCB) and Ranchi Municipal Corporation.
21. That Respondent No. 4 respectfully submits that substantial efforts are being undertaken for rejuvenation of Harmu River and that any remaining deficiencies are being addressed through ongoing remedial measures and infrastructure improvements.
22. That Respondent No. 4 undertakes to place before this Hon'ble Tribunal updated status reports, remedial actions taken, coordination measures with JUIDCO and future timelines as and when the information is received and consolidated from the concerned executing agencies
23. That the contents of the Counter Affidavit are true and correct to the best of my knowledge and belief and based on the official records maintained by the Petitioner Corporation. No part of it is false and nothing material has been concealed there from.
24. That the annexures, if any, are true copies of their respective originals.

129 JUN 2026

29.06.26
Deponent

VERIFICATION

Verified at Ranchi on this the ___ day of June, 2026, that the content of the above affidavit are true and correct to the best of my knowledge and belief.



S. Kumar
29-06-26

NOTARY PUBLIC
RANCHI

29.06.26
Deponent
Signature attested on
Identification of Lawyer

कार्यालय; राँची नगर निगम, राँची।

कचहरी रोड, राँची, पिन - 834001
e-mail :- support@ranchimunicipal.com

प्रतिवेदन

हरमु नदी को साफ-सुथरा करने, सौन्दर्यीकरण/जीर्णोद्धार हेतु राँची नगर निगम एवं जुडको लि० के द्वारा कार्य कराया गया है। हरमु नदी के संरक्षित करने हेतु जुडको के द्वारा हरमु नदी के किनारे सात(07) स्थलो पर STP (Phytorid Technolony) का निर्माण किया गया है।

क्र०स०	STP (Phytorid Technolony)	क्षमता	स्थान
1	STP-01	1.5 MLD	हरमु मुक्तिघाम
2	STP-02	1.0 MLD	आस्था हॉस्पिटल, हिन्दपीड़ी
3	STP-04	2.0 MLD	रैडिसन ब्लू ब्रिज
4	STP-05	1.5 MLD	अमरावती चुटिया(बाये)
5	STP-06	2.0 MLD	अमरावती चुटिया(दाहिने)
6	STP-07	1.0 MLD	21 शिवलिंग मंदिर के निकट चुटिया(बाये)
7	STP-08	1.5 MLD	बड़ा घाघरा (दाहिने)

साथ ही राँची नगर निगम के द्वारा हरमु नदी में गिरने वाले छोटे एवं बड़े नाला का सर्वे कराकर नदी में गिरने वाले कचड़ा एवं प्लास्टिक को रोकने हेतु नाला के Outlet पर जाली लगाया जा रहा है। वर्तमान में 92 नालो पर जाली लगाने का कार्य प्रगति पर है। Sewerage Treatment के क्रियान्वयन हेतु Juidco द्वारा STP का निर्माण किया गया है। STP के संचालन एवं क्रियान्वयन के सन्दर्भ में Juidco को कार्यालय पत्रांक 78/Sanitation दिनांक 09.06.2026 द्वारा पत्राचार किया गया है।

Rachinagar
5/6/26
SR

DE
09/06/2026
AE

11/06/26

11/06/26



Annexure - A 18

Office: Ranchi Municipal Corporation, Ranchi. 834001

Kutchery Road, Ranchi, Pin —

Email: support@ranchimunicipal.com

Report

The Ranchi Municipal Corporation and JUSCO Ltd. have undertaken work to clean, beautify, and restore the Harmu River. To protect the Harmu River, JUSCO has constructed STPs (Phytorid Technology) at seven locations along the Harmu River.

क्र०स०	STP (Phytorid Technology)	Capacity	place
1	STP-01	1.5 BILLION	Harmu Muktidham
2	STP-02	1.0 BILLION	Aastha Hospital, Hindpiri
3	STP-04	2.0 BILLION	Radisson Blue Bridge
4	STP-05	1.5 BILLION	Amravati Chutia (left)
5	STP-06	2.0 BILLION	Amravati Chutia (right)
6	STP-07	1.0 BILLION	21 Chutia (left) near the Shivalinga temple
7	STP-08	1.5 BILLION	Big skirt (right)

Also, Ranchi Municipal Corporation has conducted a survey of the small and big drains falling into the Harmu river and is installing nets at the outlets of the drains to prevent garbage and plastic from falling into the river. Currently, the work of installing nets on 92 drains is in progress. STP has been constructed by Juidco for the implementation of sewage treatment. Regarding the operation and implementation of STP, correspondence has been made to Juidco through office letter no. 78/Sanitation dated 09.06.2026.

15

AE
09/06/2026
AE

11

AE
09/06/26

70



OFFICE OF THE RANCHI MUNICIPAL CORPORATION, RANCHI

{SANITATION SECTION}

KUTCHERY ROAD, RANCHI, PIN – 834001

e-mail: - support@ranchimunicipal.com

Letter No. ~~777~~ Sanitation

Date. 09 / 06 / 2026

To,

The Project Director (Technical)
 Jharkhand Urban Infrastructure Development Company Limited (JUIDCO)
 Ranchi, Jharkhand.

Subject: Submission of information relating to Harmu River Rejuvenation Project for compliance before Hon'ble NGT in OA No. 155/2025/EZ.

Please refer to Letter No. SUDA/NGT/OA155of2025/EZ/63/2026/759 dated 05.06.2026 received from the Director, State Urban Development Agency (SUDA), regarding submission of a compliance report before the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata, in OA No. 155/2025/EZ (Rajeev Kumar vs. State of Jharkhand & Others).

In this connection, it is observed that the information sought by SUDA pertains to the Harmu River Rejuvenation Project, including the status of Sewage Treatment Plants (STPs), sewerage infrastructure, project implementation, monitoring activities, and remedial measures being undertaken under the project. Since JUIDCO is the executing agency for the said works, the requisite information is available with your office.

Accordingly, you are requested to furnish the following details urgently:

- Present status of all STPs associated with Harmu River, including capacity, operational performance, and timelines for making them fully functional.
- Steps taken to prevent discharge of untreated sewage, including interim measures adopted.
- Coordination between RMC and JUIDCO in implementing remedial measures under the rejuvenation project.
- Details of monitoring, water quality testing, and any corrective actions initiated in compliance with Tribunal directions.
- Future action plan with clear timelines for completion of pending works.

The matter is being monitored by the Hon'ble National Green Tribunal and the information is required for preparation and submission of a consolidated compliance report. You are, therefore, directed to furnish the above information to this office within two (02) days positively, so that further necessary action may be taken within the stipulated timeline.

This may be accorded top priority.

1
 9/6/26

Add. Municipal Commissioner
Ranchi Municipal Corporation



Inspection: Preparations to revive the Harmu River



Municipal Commissioner Sushant Gaurav inspecting the Harmu River with his team on Tuesday.

Ranchi, Senior Correspondent. The Ranchi Municipal Corporation has now begun large-scale action to make the Harmu River clean, beautiful, and encroachment-free. On Tuesday, Municipal Commissioner Sushant Gaurav, along with the corporation's team, conducted a detailed inspection of the Harmu River area in Ward No. 23, Hindpiri.

The Municipal Commissioner discussed the current condition of the river, obstacles in the flow of water, garbage spread on the river bank, encroachment,

He closely reviewed illegal activities and the arrangements for public toilets. Observing years of accumulated silt, bushes, and obstructions at many locations, he directed the relevant branches to take immediate action. The Municipal Commissioner directed the sanitation branch to expedite the desilting work throughout the river area with the help of Poclair and JCB machines.



GPS Map Camera

Ranchi, Jharkhand, India



9839+p4v, Hindpiri Rd, Nizam Nagar, Hindpiri,
Ranchi, Jharkhand 834001, India

Lat 23.35479° Long 85.31758°

Tuesday, 02/06/2026 05:51 PM GMT +05:30



Google



(चालान-क)

बुक नं०.....

रसीद नं०..... 3155

शाखा का नाम :- सिटी इन्फोसमेंट सेल

दिनांक 02/05/26

(1) दोषी व्यक्ति का नाम :

श्री / श्रीमती / सुश्री ~~श्री~~ AMRITA ENTERPRISES

(2) पिता / पति का नाम :

श्री / स्व०

9113239934

(3) पता :

हिन्दूपीठी नदी 311305

(4) कृत्य का प्रकार :

सिटी इन्फोसमेंट सेल / सिटी इन्फोसमेंट सेल

(5) झारखण्ड नगरपालिका अधिनियम 2011 की धारा

22/2016

के अधीन

या उप नियम / विनियम की कडिका के अधीन दण्ड शुल्क अधिरोपित।

(6) कृत्य स्थल :

हिन्दूपीठी नदी 311305

(7) निर्धारित दण्ड शुल्क : रू. (अंकों में)

500/-

(शब्दों में)

पाँच सौ मात्र

चालान की प्रति पाया

हस्ताक्षर.....

ARVP

निर्गत करने वाले प्राधिकृत पदाधिकारी

Cherman

चालान में उल्लेखित दण्ड शुल्क का भुगतान अधिकतम 14 (चौदह) दिनों के अन्दर करना अनिवार्य है, अन्यथा दण्ड शुल्क की वसूली हेतु नियमानुसार विधि सम्मत कार्रवाई प्रारम्भ की जायेगी।

76
(Invoice-a)

Receipt No. 3155

Book No.....

Date 02/06/26

Branch Name:- City Information Cell

(1) Name of the person convicted:

Mr. / Mrs. / Ms. **EIAMIRA GANTERPRISAS**

(2) Father's/Husband's Name :

Mr / Late

9113239934

(3) address

Hindihihi Nahi Ground

(4) Type of act

No, take a bath

(5) Penalty fee imposed under Section 27 of the

Jharkhand Municipal Act 2011 or Clause 1.. of the Bye-laws/Regulations.

(6) place of action

hindpiti river village

(7) Prescribed penalty fee : Rs. (in figures)

500/-

..... (in words) **vir enip ni5**

found a copy of the challan

kiss

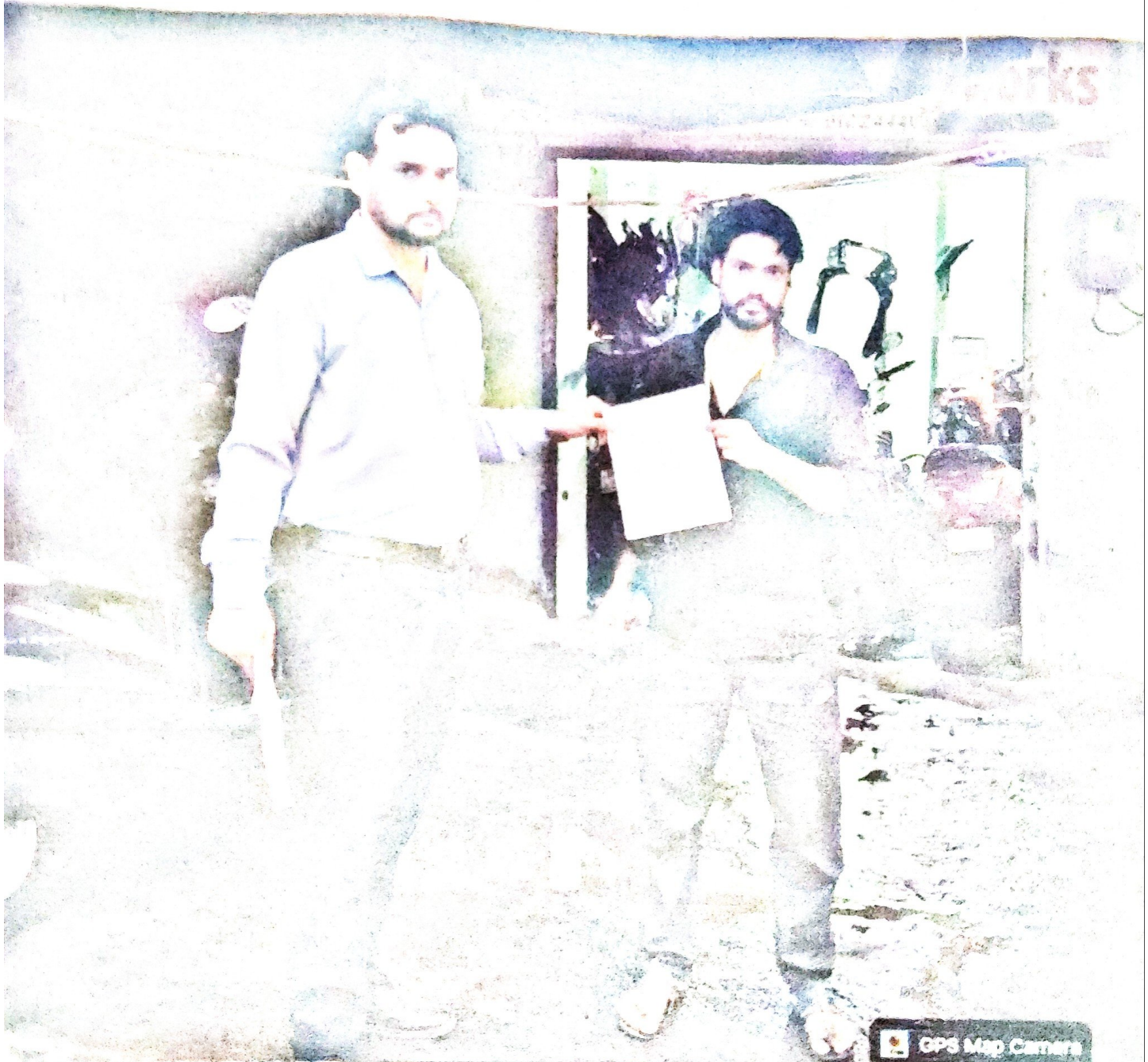
Signature

Authorised issuing officer

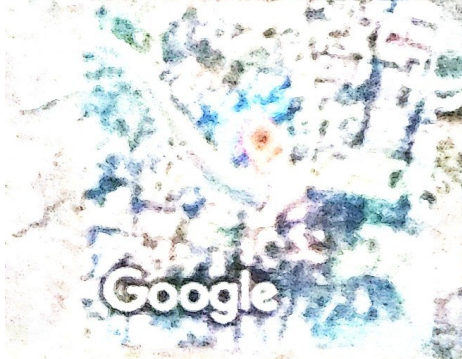
It is mandatory to pay the penalty fee mentioned in the challan within a maximum of 14 (fourteen) days, otherwise legal action will be initiated as per rules for recovery of the penalty fee.

ZAINULABIDIN

Painting Work Shop



GPS Map Camera



Ranchi, Jharkhand, India 
9839+gm, Nizam Nagar, Hindpiri, Ranchi,
Jharkhand 834001, India
Lat 23.353767° Long 85.318478°
Tuesday, 02/06/2026 06:29 PM GMT +05:30

05.12.26

(चालान-क)

रसीद नं० 3156

नाम :- सिटी इन्फोसमेंट सेल

दिनांक 02/05/26

व्यक्ति का नाम :

श्री / श्रीमती / सुश्री ZAINUL Z K PAINTING WORK

पति का नाम :

श्री / स्व० MD SAHZAD 9122444181

का प्रकार :

LF ROAD HINDPURI RANCH 1

सिटी फ्लॉर 4/

खण्ड नगरपालिका अधिनियम 2011 की धारा 22/2016 के अधीन

प नियम / विनियम की कडिका के अधीन दण्ड शुल्क अधिरोपित।

स्थल :

LF ROAD HINDPURI RANCH 1

परिचित दण्ड शुल्क :

रु. (अंकों में) 1000/-

(शब्दों में) एक हजार मात्र

की प्रति पाया

Chinnu

निर्गत करने वाले प्राधिकृत पदाधिकारी

न में उल्लेखित दण्ड शुल्क का भुगतान अधिकतम 14 (चौदह) दिनों के अन्दर करना
अवश्यक है, अन्यथा दण्ड शुल्क की वसूली हेतु नियमानुसार विधि सम्मत कार्रवाई प्रारम्भ की
जावेगी।

(Invoice-2)
79

20

Receipt no. 3156

Name:- City Information Cell

Date 02/06/26

Name of person:

Mr. / Mrs. / Ms. ZANUL 2K PAINTING WORK

Husband's Name:

Mr / Late MD SAHZAD 9122444181

Address:

LF ROAD HINDPURI RANCHI

Type of

सिस्टी इन्डियन

Penalty fee imposed under Section P of the

20/2016

Municipal Act 2011 and Clause

of the Rules/Regulations.

Venue

LF ROAD HINDPURI RANCHI

Penalty Fee: Rs. (in figures)

1000/-

Penalty (in words)

एक हजार

Send a copy of

Chinnan

Authorised issuing officer

The penalty fee mentioned in the question is to be paid within a maximum period of 14 (fourteen) days, otherwise legal action will be initiated as per rules for recovery of penalty fee.

RANCHI MUNICIPAL CORPORATION

Name of Work: Installation of M.S. Grating (Jali) at the outlet points of drains falling into the Hamru river

GENERAL ABSTRACT OF COST

	Cost Per Screen	Amount
1). 1' x 1' size Drainage Screen (15 Nos)	Rs. 5901.56 ₹	88,523.37
2). 2' x 2' size Drainage Screen (25 Nos)	Rs. 8565.62 ₹	2,14,140.59
3). 3' x 3' size Drainage Screen (26 Nos)	Rs. 13640.44 ₹	3,54,651.49
4). 4' x 4' size Drainage Screen (15 Nos)	Rs. 17750.18 ₹	2,66,252.63
5). 6' x 6' size Drainage Screen (07 Nos)	Rs. 89426.56 ₹	6,25,985.89
6). 8' x 8' size Drainage Screen (05 Nos)	Rs. 94941.18 ₹	4,74,705.88
	Total ₹	20,24,259.84
	Add 18% GST ₹	3,64,366.77
	Total ₹	23,88,626.61
	Add 1% Labour Cess ₹	23,886.27
	G. Total ₹	24,12,512.88
	Say ₹	24,12,600.00

Jishu
14-05-25

Prof. Dr. H. K. Das
14/05/25
AE

MP 14.05.25
EE
RMC, Ranchi

JE
RMC, Ranchi

RMC, Ranchi

Technical sanction is accorded for ₹ 24,12,600/- (Twenty four lakh twelve thousand and six hundred only)

MP 19.05.25
EE
RMC, Ranchi



RANCHI MUNICIPAL CORPORATION
Detail Estimate for 1' x 1' size Drainage Screen

Name of Work: Installation of M.S. Grating (Jali) at the outlet points of drains falling into the Harmu river

Sl. No.	Item No.	Particulars or Item of Work	No.	Length	Breadth	Ht. or Depth	Quantity	Unit	Rate (in Rs.)	Amount (in Rs.)
							5.00	Nos.	326.85	1634.25
1		Labour for cleaning the work site before and after work etc	5							
2	J.B.C.D 5.1.1	Earthwork in excavation in foundation Trenches in ordinary soil (vide classification of soil item -A) and disposal of excavated earth as obtained to a distance upto 50 M including all lift, leveling ramming the foundation trenches, removing roots of tree shrubs all complete as per approved design, building specification and direction of E/L.	1	1.5	1.5	2.07	6.01	cft		
							0.17	m ³	151.82	25.21
3	B.C.D. 5.1.10	Providing coarse clean sand in filling in foundation trenches or in plinth including ramming and watering in layers not exceeding 150mm thick with all leads and lifts including cost of all materials, labour, royalty and taxes all complete as per building specification & direction of E/L. (Mode of measurement compacted volume).	1	1.50	1.50	0.25	0.56	cft		
							Total	0.56	cft	
							or	0.02	m ³	589.51
4	WRD 5.6.B.	Supplying and laying (properly as per design and drawing) rip-rap with good quality of Boulders duly packed including the cost of materials, royalty all taxes etc. but excluding the cost of carriage all complete as per specification and direction of E/L.	1	1.50	1.50	0.42	0.95	cft		
							Total	0.95	cft	
							or	0.03	m ³	1756.40
5	5.3.1.1	Providing and laying in position cement concrete of specified grade excluding the cost of centering and shuttering - All work up to plinth level 1:1.5:3 (1 Cement : 1.5 coarse sand zone(III): 3 graded stone aggregate 20mm nominal size)	1	1.50	1.50	2.00	4.50	cft		
							Total	4.50	cft	
							or	0.13	m ³	4961.73
6	5.5.7	Supplying, fitting and fixing 16mm dia M.S.gratings (inclusive) of one 25x 6mm M.S. flat for height exceeding 1M. with necessary holes) to windows making holes in choukhats, cutting bars to size, fitting and fixing the same in position, including straightening the bars all complete as per building specification and direction of E/L.	1	1	1		1.00	sft		

Jaggi

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RANCHI MUNICIPAL CORPORATION									
Name of Work: Installation of M.S. Grating (Jali) at the outlet points of drains falling into the Harmu river									
Sl. No.	Particulars or Item of Work	Quantity	Unit	Cement	Sand	Chips	Earth	Coarse Sand	
1	P.C.C. (1:1.5:3)	0.13	m ³	0.04	0.06	0.11			
2	Earth	0.17	m ³				0.14		
3	Coarse Sand	0.02	m ³						0.02
	Total		m ³	0.04	0.06	0.11	0.14		0.02
			Bags	1	m ³	m ³	m ³		m ³

RANCHI MUNICIPAL CORPORATION
Detail Estimate for 2' x 2' size Drainage Screen

Name of Work: **Installation of M.S. Grating (Jali) at the outlet points of drains falling into the Harmu river**

Sl. No.	Item No.	Particulars or Item of Work	No.	Length	Breadth	Ht. or Depth	Quantity	Unit	Rate (in Rs.)	Amount (in Rs.)
1		Labour for cleaning the work site before and after work etc	5				5.00	Nos	326.85	1634.25
2	J.B.C.D 5.1.1	Earthwork in excavation in foundation trenches in ordinary soil (vide classification of soil item -A) and disposal of excavated earth as obtained to a distance upto 50 M including all lift, leveling ramming the foundation trenches, removing roots of tree shrubs all complete as per approved design, building specification and direction of E/L.	1	1.5	1.5	2.67	6.01	cft		
							0.17	m ³	151.82	25.81
3	B.C.D. 5.1.10	Providing coarse clean sand in filling in foundation trenches or in plinth including ramming and watering in layers not exceeding 150mm thick with all leads and lifts including cost of all materials, labour, royalty and taxes all complete as per building specification & direction of E/L. (Mode of measurement compacted volume).	1	1.50	1.50	0.25	0.56	cft		
						Total	0.56	cft		
						or	0.02	m ³	589.51	11.79
4	WRD 5.6.8.	Supplying and laying (properly as per design and drawing) rip-rap with good quality of Boulders duly packed including the cost of materials, royalty all taxes etc. but excluding the cost of carriage all complete as per specification and direction of E/L.	1	1.50	1.50	0.42	0.95	cft		
						Total	0.95	cft		
						or	0.03	m ³	1756.40	52.69
5	5.3.1.1	Providing and laying in position cement concrete of specified grade excluding the cost of centering and shuttering - All work up to plinth level 1:1.5:3 (1 Cement : 1.5 coarse sand zone(III): 3 graded stone aggregate 20mm nominal size)	1	1.50	1.50	2.00	4.50	cft		
						Total	4.50	cft		
						or	0.13	m ³	4961.73	645.02
6	5.5.7	Supplying, fitting and fixing 16mm dia M.S.gratings (inclusive) of one 25x 6mm M.S. flat for height exceeding 1M. with necessary holes) to windows making holes in chouxhats, cutting bars to size, fitting and fixing the same in position, including straightening the bars all complete as per building specification and direction of E/L.	1	2	2		4.00	sft		

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RANCHI MUNICIPAL CORPORATION

Name of Work: **Installation of M.S. Grating (Jali) at the outlet points of drains falling into the Harmu river**

Sl No.	Particulars or Item of Work	Quantity	Unit	Cement	Sand	Chips	Earth	Coarse Sand
1	P.C.C. (1:1.5:3)	0.10	m ³	0.03	0.04	0.09		
2	Earth	0.14	m ³				0.14	
3	Coarse Sand	0.02	m ³					0.02
	Total		Bags	1	m ³	m ³	m ³	m ³

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RANCHI MUNICIPAL CORPORATION
Detail Estimate for 3' x 3' size Drainage Screen

Name of Work: **Installation of M.S. Grating (Jali) at the outlet points of drains falling into the Harmu river**

Sl. No.	Item No.	Particulars or Item of Work	No.	Length	Breadth	Ht. or Depth	Quantity	Unit	Rate (in Rs.)	Amount (in Rs.)
1		Labour for cleaning the work site before and after work etc	5				5.00	hrs	328.25	1641.25
2	J.B.C.D 5.1.1	Earthwork in excavation in foundation trenches in ordinary soil (vide classification of soil item -A) and disposal of excavated earth as obtained to a distance upto 50 M including all lift, leveling ramming the foundation trenches, removing roots of tree shrubs all complete as per approved design, building specification and direction of E/I.	1	1.5	1.5	2.17	4.88	cft		
							0.14	m ³	151.22	21.25
3	B.C.D. 5.1.10	Providing coarse clean sand in filling in foundation trenches or in plinth including ramming and watering in layers not exceeding 150mm thick with all leads and lifts including cost of all materials, labour, royalty and taxes all complete as per building specification & direction of E/I. (Mode of measurement compacted volume).	1	1.50	1.50	0.25	0.56	cft		
						Total	0.56	cft		
						or	0.02	m ³	589.51	11.79
4	WRD 5.6.8.	Supplying and laying (properly as per design and drawing) rip-rap with good quality of Boulders duly packed including the cost of materials, royalty all taxes etc. but excluding the cost of carriage all complete as per specification and direction of E/I.	1	1.50	1.50	0.42	0.95	cft		
						Total	0.95	cft		
						or	0.03	m ³	1756.40	52.69
5	5.3.1.1	Providing and laying in position cement concrete of specified grade excluding the cost of centering and shuttering - All work up to plinth level: 1:1.5:3 (1 Cement : 1.5 coarse sand zone(III): 3 graded stone aggregate 20mm nominal size)	1	1.50	1.50	1.50	3.38	cft		
						Total	3.38	cft		
						or	0.10	m ³	4961.73	496.17
6	5.5.7	Supplying, fitting and fixing 16mm dia M.S.gratings (inclusive) of one 25x 6mm M.S. flat for height exceeding 1M. with necessary holes) to windows making holes in chouchats, cutting bars to size, fitting and fixing the same in position, including straightening the bars all complete as per building specification and direction of E/I.	1	3	3		9.00	sft		

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RANCHI MUNICIPAL CORPORATION

Name of Work: Installation of M.S. Grating (Jali) at the outlet points of drains falling into the Harmu river

Sl. No.	Particulars or Item of Work	Quantity	Unit	Cement	Sand	Chips	Earth	Coarse Sand
1	P.C.C. (1:1.5:3)	0.10	m ³	0.03	0.04	0.09		
2	Earth	0.14	m ³				0.14	
3	Coarse Sand	0.02	m ³					0.02
	Total		m ³	0.03	0.04	0.09	0.14	0.02
			Bags	1	m ³	m ³	m ³	m ³

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RANCHI MUNICIPAL CORPORATION
Detail Estimate for 4' x 4' size Drainage Screen

Name of Work: Installation of M.S. Grating (Jall) at the outlet points of drains falling into the Harmu river

Sl. No.	Item No.	Particulars or Item of Work	No.	Length	Breadth	Ht. or Depth	Quantity	Unit	Rate (in Rs.)	Amount (in Rs.)
1		Labour for cleaning the work site before and after work etc	5				5.00	Nos	325.85	1624.25
2	J.B.C.D 5.1.1	Earthwork in excavation in foundation Trenches in ordinary soil (vide classification of soil Item -A) and disposal of excavated earth as obtained to a distance upto 50 M including all lift, levelling ramming the foundation trenches, removing roots of tree shrubs all complete as per approved design, building specification and direction of E/I.	1	1.6	1.5	2.17	4.88	cft		
							0.14	m ³	151.82	21.25
3	B.C.D. 5.1.10	Providing coarse clean sand in filling in foundation trenches or in plinth including ramming and watering in layers not exceeding 150mm thick with all leads and lifts including cost of all materials, labour, royalty and taxes all complete as per building specification & direction of E/I. (Mode of measurement compacted volume).	1	1.50	1.50	0.25	0.56	cft		
						Total	0.56	cft		
						or	0.02	m ³	589.51	11.79
4	WRD 5.6.8.	Supplying and laying (properly as per design and drawing) rip-rap with good quality of Boulders duly packed including the cost of materials, royalty all taxes etc. but excluding the cost of carriage all complete as per specification and direction of E/I.	1	1.50	1.50	0.42	0.95	cft		
						Total	0.95	cft		
						or	0.03	m ³	1756.40	52.69
5	5.3.1.1	Providing and laying in position cement concrete of specified grade excluding the cost of centering and shuttering - All work up to plinth level 1:1.5:3 (1 Cement : 1.5 coarse sand zone(III): 3 graded stone aggregate 20mm nominal size)	1	1.50	1.50	1.50	3.38	cft		
						Total	3.38	cft		
						or	0.10	m ³	4961.73	496.17
6	5.5.7	Supplying, fitting and fixing 16mm dia M.S.gratings (inclusive) of one 25x 6mm M.S. flat for height exceeding 1M. with necessary holes) to windows making holes in choukhats, cutting bars to size, fitting and fixing the same in position, including straightening the bars all complete as per building specification and direction of E/I.	1	4	4		16.00	sft		

for J.B.C.D. P.S.

for WRD P.S.

RANCHI MUNICIPAL CORPORATION

Installation of M.S. Grating (Jali) at the outlet points of drains falling into the Harmu river

Sl. No.	Particulars or Item of Work	Quantity	Unit	Cement	Sand	Chips	Earth	Coarse Sand
1	P.C.C (1:1.5:3)	0.10	m ³	0.03	0.04	0.09		
2	Earth	0.14	m ³				0.14	
3	Coarse Sand	0.02	m ³					0.02
	Total		Bags	1	m ³	m ³	m ³	m ³

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RMC, Ranchi

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RMC, Ranchi

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RMC, Ranchi

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RANCHI MUNICIPAL CORPORATION
Detail Estimate for 6' x 6' size Drainage Screen


Name of Work: Installation of M.S. Grating (Jall) at the outlet points of drains falling into the Harmu river


Sl. No.	Item No.	Particulars or Item of Work	No.	Length	Breadth	Ht. or Depth	Quantity	Unit	Rate (in Rs.)	Amount (in Rs.)
1		Labour for cleaning the work site before and after work etc	5				6.00	Nos	326.85	1634.25
2	J.B.C.D 5.1.1	Earthwork in excavation in foundation Trenches in ordinary soil (vide classification of soil Item -A) and disposal of excavated earth as obtained to a distance upto 50 M including all lift, leveling ramming the foundation trenches, removing roots of tree shrubs all complete as per approved design, building specification and direction of E/I.	1	2	2	2.87	10.68	cft		
							0.30	m ³	151.82	45.55
3	B.C.D. 5.1.10	Providing coarse clean sand in filling in foundation trenches or in plinth including ramming and watering in layers not exceeding 150mm thick with all leads and lifts including cost of all materials, labour, royalty and taxes all complete as per building specification & direction of E/I. (Mode of measurement compacted volume).	1	2.00	2.00	0.25	1.00	cft		
						Total	1.00	cft		
						or	0.03	m ³	589.51	17.69
4	WRD 5.6.8.	Supplying and laying (properly as per design and drawing) rip-rap with good quality of Boulders duly packed including the cost of materials, royalty all taxes etc. but excluding the cost of carriage all complete as per specification and direction of E/I.	1	2.00	2.00	0.42	1.68	cft		
						Total	1.68	cft		
						or	0.05	m ³	1756.40	87.82
5	5.3.1.1	Providing and laying in position cement concrete of specified grade excluding the cost of centering and shuttering - All work up to plinth level 1:1.5:3 (1 Cement : 1.5 coarse sand zone(III): 3 graded stone aggregate 20mm nominal size)	1	2.00	2.00	2.00	8.00	cft		
						Total	8.00	cft		
						or	0.23	m ³	4961.73	1141.20
6	5.5.7	Supplying, fitting and fixing 16mm dia M.S.gratings (inclusive) of one 25x 6mm M.S. flat for height exceeding 1M. with necessary holes) to windows making holes in choukhats, cutting bars to size, fitting and fixing the same in position, including straightening the bars all complete as per building specification and direction of E/I.	1	6	6		36.00	sft		

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Sl No	Item No	Particulars or Item of Work	No	Length	Breadth	Hr or Depth	Quantity	Unit	Rate (in Rs.)	Amount (in Rs.)
							1.15	m ²		
							101.50	Kg		
		@90 Kg/m					0.30	MT	78998.93	23609.88
7	M 105	Iron and Steel material								
	(d)	Channel Size in mm								
	(i)	75 x 40 (Gr. A)	1	30			30.00	ft		
		For frame height 10' 0"					9.15	m		
							65.33	Kg		
		@7.14 Kg/m					0.07	MT	75075.00	5255.25
8	M 105	TMT bars of Fe 415/Fe 415D/Fe 500D/Fe 550D								
	(i)	16 mm (for hanging arrangement)	2	12			24.00	ft		
	(v)						7.32	m		
							11.57	Kg		
		@1.58 Kg/m					0.012	MT	66990.00	803.88
9	5.5.28	Labour for fabricating, erecting, hoisting and fixing in position structural steel work in R.S. joist, channel, Angle, Tee, flat, plate, lattice member, built up compound section in column, girder, stair case, or truss including cost of gusset plates, holding down bolts, anchor plates at all heights and depths, bolting, welding(machining wherever necessary) with applying a priming coat of red lead paint all complete as per approved drawing, building specification and direction of E/I								
		Qty as per item no. (7) & (8)					76.90	Kg		
							0.08	MT	25679.88	2054.39
10	5.5.9	Supplying, fitting and fixing 250x20x6mm L-type M.S.clamp properly fishtailed, including making holes and setting the same in 250x125x75 mm-do-								
			4				4.00	Nos	81.34	325.36
11	M.R	Chain pully block 1MTx 6mtr chain	14				1.00	Nos	3813.56	53389.84
10	M-1146	MS Flats upto 10mm in thickness (50 mm width)								
			8	2			16.00	rft		
							4.88	mtr		
		3.9kg/m					19.02	kg		
							0.19	quinta	4900.00	932.20
12		Carriage of Materail								
		a) Earth					0.30	m ³	117.54	35.26
		b) Local Sand					0.03	m ³	357.78	10.73
		c) Stone Chips					0.20	m ³	417.3	83.46
Total										89426.56


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 RMC, Ranchi


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 RMC, Ranchi

RANCHI MUNICIPAL CORPORATION

Name of Work: **Installation of M.S. Grating (Jali) at the outlet points of drains falling into the Harmu river**

Sl. No.	Particulars or Item of Work	Quantity	Unit	Cement	Sand	Chips	Earth	Coarse Sand
1	P.C.C. (1:1.5:3)	0.23	m ³	0.07	0.10	0.20		
2	Earth	0.30	m ³				0.14	
3	Coarse Sand	0.03	m ³					0.03
	Total			0.07	0.10	0.20	0.14	0.03
			Bags	2	m ³	m ³	m ³	m ³

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RANCHI MUNICIPAL CORPORATION
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 Detail Estimate for 15' x 10' size Drainage Screen

Name of Work Installation of M.S. Grating (all) at the outlet points of drains falling into the Harmu river

Sl. No.	Item No.	Particulars of Item of Work	No.	Length	Breadth	Ht. or Depth	Quantity	Unit	Rate (in Rs.)	Amount (in Rs.)
							6.00	Nos.	325.85	1954.25
1		Labour for cleaning the work site before and after work etc.	1							
2	B.C.D. 5.1.1	Earthwork in excavation in foundation trenches in ordinary soil (vide classification of soil item A) and disposal of excavated earth as obtained to a distance upto 50 M including all lift, leveling ramming the foundation trenches, removing roots of tree shrubs all complete as per approved design, building specification and direction of E/I.	1	2	2	2.07	10.68	cft		
							0.30	m ³	161.82	46.55
3	B.C.D. 5.1.10	Providing coarse clean sand in filling in foundation trenches or in plinth including ramming and watering in layers not exceeding 150mm thick with all leads and lifts including cost of all materials, labour, royalty and taxes all complete as per building specification & direction of E/I. (Mode of measurement compacted volume).	1	2.00	2.00	0.25	1.00	cft		
							Total	1.00	cft	
							or	0.03	m ³	589.51
4	WRD 5.6.8.	Supplying and laying (properly as per design and drawing) rip-rap with good quality of Boulders duly packed including the cost of materials, royalty all taxes etc. but excluding the cost of carriage all complete as per specification and direction of E/I.	1	2.00	2.00	0.42	1.68	cft		
							Total	1.68	cft	
							or	0.05	m ³	1756.40
5	5.3.1.1	Providing and laying in position cement concrete of specified grade excluding the cost of centering and shuttering - All work up to plinth level 1:1.5:3 (1 Cement : 1.5 coarse sand zone(III): 3 graded stone aggregate 20mm nominal size)	1	2.00	2.00	2.00	8.00	cft		
							Total	8.00	cft	
							or	0.23	m ³	4961.73
6	5.5.7	Supplying, fitting and fixing 16mm dia M.S.gratings (inclusive) of one 25x 6mm M.S. flat for height exceeding 1M. with necessary holes) to windows making holes in chouxhats, cutting bars to size, fitting and fixing the same in position, including straightening the bars all complete as per building specification and direction of E/I.	1	8	8		64.00	sft		

Signature

Signature

Sl. No.	Item No.	Particulars or Item of Work	No.	Length	Breadth	Ht. or Depth	Quantity	Unit	Rate (in Rs.)	Amount (in Rs.)
						or	5.95	m ²		
						"	635.50	Kg	78698.93	42497.42
		@0.90 Kg/m ²				or	0.64	MT		
7	M-195	Iron and Steel material								
	(d)	Channel Size in mm								
	(i)	75 x 40 (Gr. A)	1	40			40.00	ft		
		For frame height 14'-0"				or	12.20	m		
						"	87.11	Kg	75075.00	6756.75
		@7.14 Kg/m				or	0.09	MT		
8	M-195	TMT bars of Fe 415/Fe 415D/Fe 500D/ Fe 550D								
	(i)	16 mm (for hanging arrangement)	2	10			20.00	ft		
	(v)					or	6.10	m		
						"	9.64	Kg	66990.00	669.90
		@1.58 Kg/m				or	0.010	MT		
9	5.5.28	Labour for fabricating, erecting, hoisting and fixing in position structural steel work in R.S. joist, channel, Angle, Tee, flat, plate, lattice member, built up compound section in column, girder, stair case, or truss including cost of gusset plates, holding down bolts, anchor plates at all heights and depths, bolting, welding (machining wherever necessary) with applying a priming coat of red lead paint all complete as per approved drawing, building specification and direction of E/I								
							96.75	Kg		
		Qty as per item no. (7) & (8)				or	0.10	MT	25679.88	2567.99
10	5.5.9	Supplying, fitting and fixing 250x20x6mm L-type M.S.clamp properly fishtailed, including making holes and setting the same in 250x125x75 mm-do-								
			4				4.00	Nos	81.34	325.36
11	M.R	Chain pully block 1MTx 6mtr chain	10				1.00	Nos	3813.56	38135.60
10	M-1146	MS Flats upto 10mm in thickness (50 mm width)								
			8	2			16.00	rf		
							4.88	mtr		
		3.9kg/mtr					19.02	kg		
							0.19	quinta	4900.00	932.20
11		Carriage of Materail								
	a)	Earth					0.30	m ³	117.54	35.26
	b)	Local Sand					0.03	m ³	357.78	10.73
	c)	Stone Chips					0.20	m ³	417.3	83.46
							Total			94941.18

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RMC, Ranchi

RANCHI MUNICIPAL CORPORATION

Name of Work: Installation of M.S. Grating (Gall) at the outlet points of drains falling into the Harmu river

Sl. No.	Particulars or Item of Work	Quantity	Unit	Cement	Sand	Chips	Earth	Coarse Sand
1	P.C.C. (1:1.5:3)	0.23	m ³	0.07	0.10	0.20		
2	Earth	0.30	m ³				0.14	0.03
3	Coarse Sand	0.03	m ³					0.03
	Total		Bags	2	m ³	m ³	m ³	m ³

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Handwritten signature and date: 14-05-25 SE

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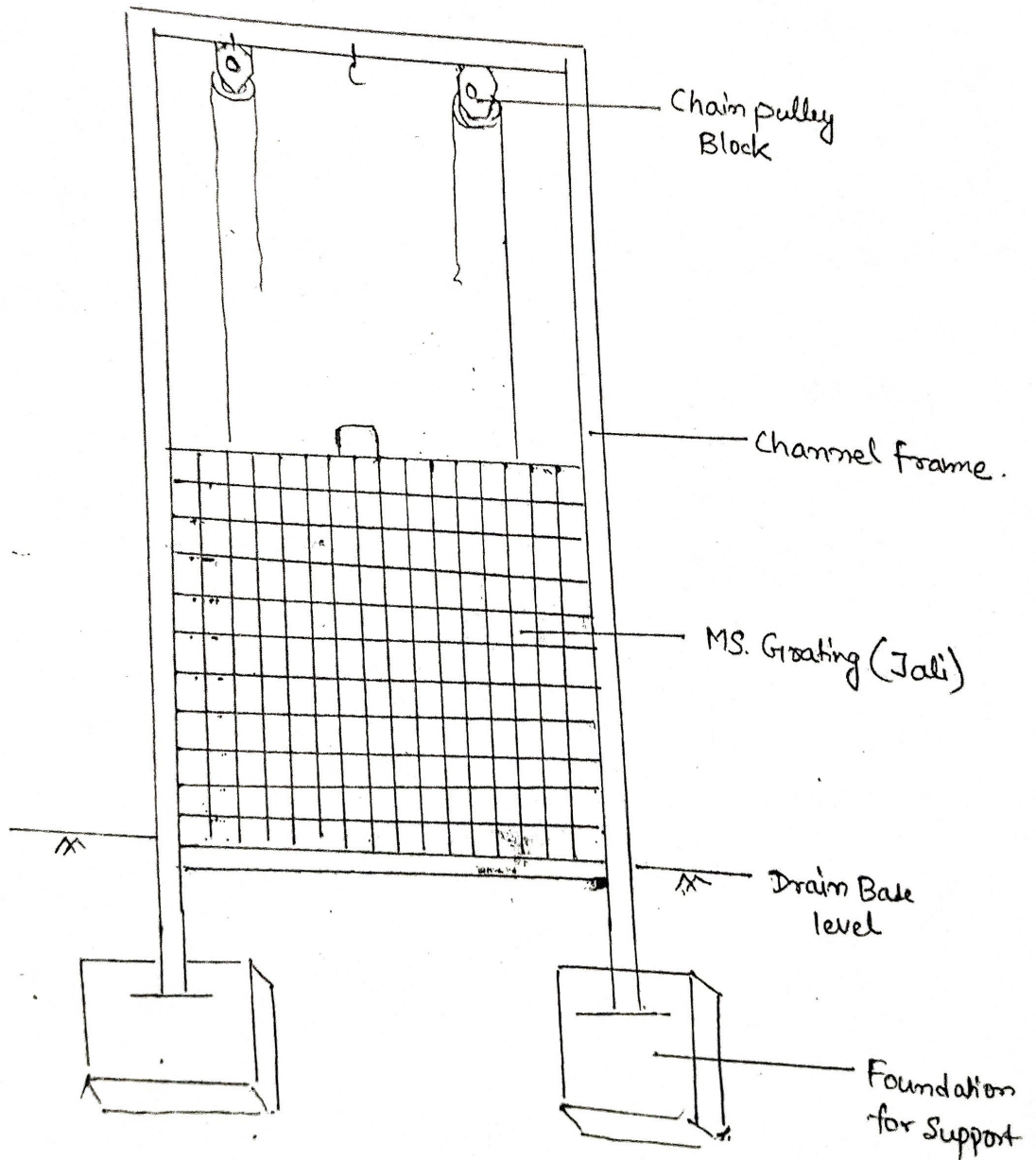
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Sanchi Municipal Corporation

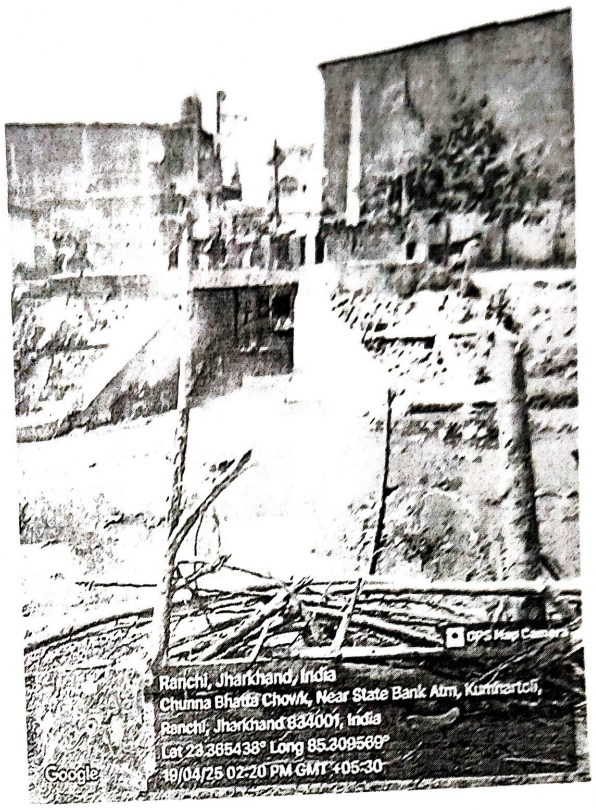
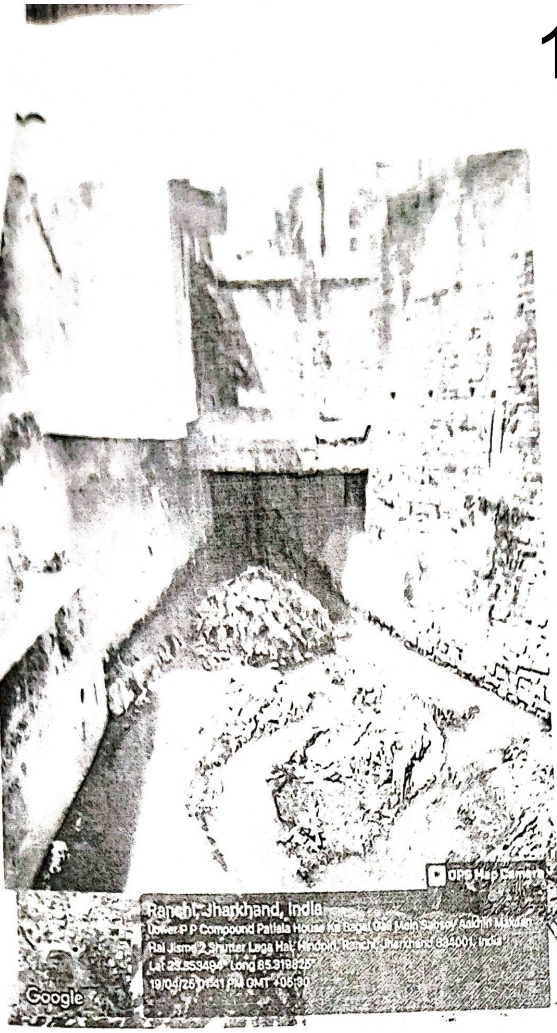
Name of work :

Installation of M.S. Grating (Jali) at the outlet points of P drains falling into the Harmu River.

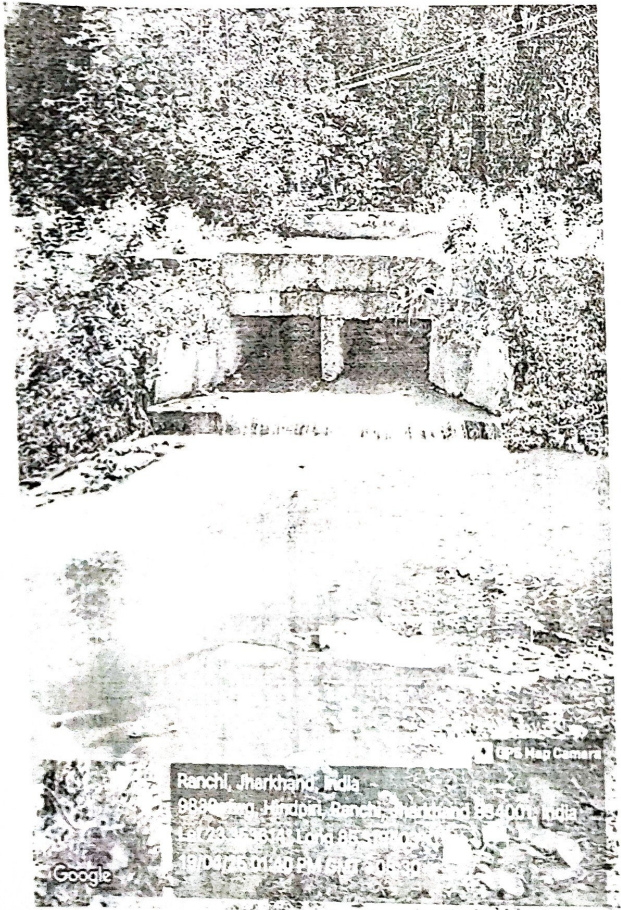
Grating Diagram



* Not to Scale



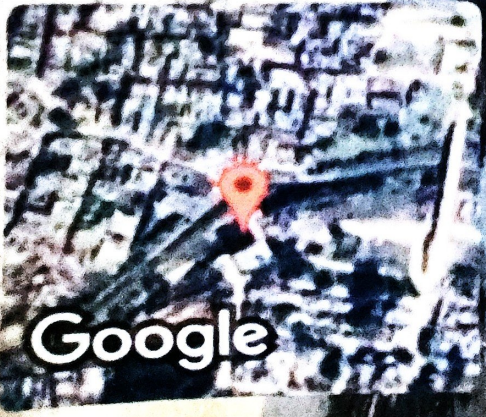
Handwritten signature or initials.




103

Annexure - C

44



GPS Map Camera

Ranchi, Jharkhand, India 
9873+g3q, Karam Chowk Rd, Vidya Nagar,
Harmu, Ranchi, Jharkhand 834002, India
Lat 23.363876° Long 85.302758°
Wednesday, 25/02/2026 04:10 PM GMT
+05:30

104

48



GPS Map Camera

Ranchi, Jharkhand, India 

Farooqui Street, Kumhar Toli, Ranchi, Jharkhand 834001, India

Lat 23.265604 Long 85.309522



 GPS Map Camera

Ranchi, Jharkhand, India 

Harmu Bazar Main Road, Kumhar Toli, Ranchi, Jharkhand
834001, India

Lat 23.365607, Long 85.309107

Saturday, 25/04/2026 06:07 PM GMT+05:30

Note : Captured by GPS Map Camera

106

4x



GPS Map Camera



Google

Ranchi, Jharkhand, India 

Plot No 591, City Mall, Harmu Rd, Kumhartoli,
Ranchi, Jharkhand 834001, India

Lat 23.364719° Long 85.310723°

Tuesday, 28/04/2026 06:15 PM GMT +05:30



राँची नगर निगम, राँची।

इन्फोर्समेन्ट सेल

इन्फोर्समेन्ट टीम द्वारा नियमित रूप से हरमू नदी क्षेत्रान्तर्गत अतिक्रमण अभियान चलाया जाता है अभियान की विवरणी इस प्रकार है :-

क्र० सं०.	स्थल का नाम	अतिक्रमण अभियान की तिथि
1	हरमू नदी के आस पास के क्षेत्रों में।	03.12.2025
2	कार्यालय आदेश 627 / स्वच्छता दिनांक 05.03.26 के द्वारा सभी नदी का अतिक्रमण हटाने का अभियान चलाया गया।	05.03.2026
3	हरमू नदी पुल के क्षेत्रान्तर्गत	06.04.2026
4	हरमू नदी क्षेत्रान्तर्गत	07.04.2026
5	हरमू नदी क्षेत्रान्तर्गत	08.04.2026
6	हरमू नदी क्षेत्रान्तर्गत	16.04.2026
7	हरमू नदी के आस पास के क्षेत्रों में।	02.06.2026
8	हरमू नदी अतिक्रमण अभियान के दौरान गंदा पानी बहाने के कारण चार लोगों को जुर्माना किया गया।	03.06.2026
9	हरमू नदी के आस पास वाले क्षेत्र में अतिक्रमण को नापी की गई जिसमें अंचल एवं नगर निगम की टीम उपस्थित थी।	04.06.2026

Handwritten signature
08/06/26



Annexure
40

Ranchi Municipal Corporation, Ranchi.

enforcement cell

The enforcement team regularly conducts encroachment drives in the Harmu River area. The details of the drives are as follows:

क्र. सं.	Venue Name	date of encroachment campaign
1	In the areas around the Harmu River.	03.12.2025
2	A drive was launched to remove encroachments from all the rivers through Office Order 627/Swachhata dated 05.03.26.	05.03.2026
3	Under the Harmu River Bridge	06.04.2026
4	Harmu River area	07.04.2026
5	Harmu River area	08.04.2026
6	Harmu River area	16.04.2026
7	In the areas around the Harmu River.	02.06.2026
8	Four people were fined for discharging dirty water during the Harmu River encroachment drive.	03.06.2026
9	The encroachment in the area around Harmu river was measured in which the zonal and municipal corporation team was present.	04.06.2026

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08/06/26



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Font Size

D'load
Image

Image



Text



Listen

निरीक्षण: हरमूनदीको फिर से जीवंत बनाने की तैयारी



नगर आयुक्त सुशांत गौरव मंगलवार को टीम के साथ हरमू नदी का निरीक्षण करते।

रांची, वरीय संवाददाता। हरमू नदी को स्वच्छ, सुंदर और अतिक्रमण मुक्त बनाने की दिशा में रांची नगर निगम ने अब बड़े स्तर पर कार्यवाही शुरू कर दी है। मंगलवार को नगर आयुक्त सुशांत गौरव ने निगम की टीम के साथ वार्ड संख्या 23, हिंदपीढ़ी स्थित हरमू नदी क्षेत्र का विस्तृत निरीक्षण किया।

नगर आयुक्त ने नदी की वर्तमान स्थिति, जल प्रवाह में आ रही बाधाओं, नदी तट पर फैली गंदगी, अतिक्रमण,

अवैध गतिविधियों और सार्वजनिक शौचालयों की व्यवस्था का बारीकी से जायजा लिया। कई स्थानों पर वर्षों से जमी गाद, झाड़ियां और अवरोधों को देखकर उन्होंने संबंधित शाखाओं को तत्काल कार्रवाई के निर्देश दिए। नगर आयुक्त ने स्वच्छता शाखा को निर्देशित किया कि पूरे नदी क्षेत्र में पोकलेन और जेसीबी मशीनों की सहायता से गाद निकालने का कार्य तेजी से किया जाए।





9839+HVJ, Hindpiri, Ranchi, Jharkhand 834001, India

Ranchi
Jharkhand
India

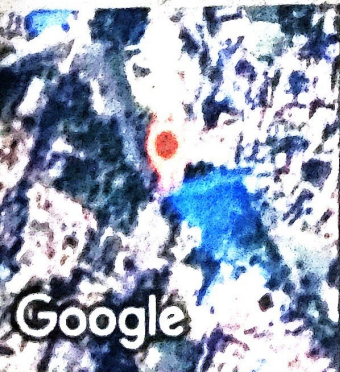
2026-06-03(Wed) 04:04(pm)

35°C

95°F



GPS Map Camera



Ranchi, Jharkhand, India 

24, Opp. Reliance Trend, Purani Ranchi, Harmu,
Ranchi, Jharkhand 834001, India

Lat 23.364466° Long 85.310774°

Friday, 05/06/2026 12:01 PM GMT +05:30

Google